

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2749
TO BE ANSWERED ON 04.12.2019

WELFARE OF PEOPLE AFFECTED BY TAPS PROJECT

2749. SHRI RAJENDRA DHEDYA GAVIT:

Will the PRIME MINISTER be pleased to state:

- (a) whether any scheme is being implemented for socio-educational development and health of the people displaced and affected by Tarapur Atomic Power Station (TAPS) of Maharashtra;
- (b) if so, the details thereof and the time by which it is likely to be implemented;
- (c) whether a proposal is under consideration of the Government for providing job to a member of project affected families whose land has been acquired for setting up of the stations and if so, the details thereof;
- (d) whether the Government proposes to reserve 80 per cent seats for local people for appointment in TAPS; and
- (e) if so, the details thereof and the time by which it is likely to be implemented?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

(a)&(b) The Land acquisition for the project was carried out in the first phase in 1960s and the second phase in early 2000s. The Project Affected Persons (PAPs) at Tarapur have been rehabilitated in line with the rehabilitation package formulated by the Maharashtra Government as per the then prevalent laws / acts.

In addition, Nuclear Power Corporation of India Limited (NPCIL) undertakes several programmes for the welfare of neighbourhood including PAPs, as a part of its Corporate Social Responsibility (CSR). These include providing civic amenities, Healthcare, Education & Skill Development, Infrastructure, Sanitation and Sustainable Development.

(c) Presently, there is no such proposal. However, Department of Atomic Energy (DAE) and NPCIL have made efforts to employ as many eligible people from among PAPs as possible, considering the requirements of the qualifications and skills required for various jobs in the nuclear power plants. Diversified initiatives to enable PAPs for securing employment/ livelihood are implemented. These include relaxation in age and percentage of marks in qualifying criteria in recruitment to Group C posts advertised by Tarapur Atomic Power Station (TAPS), award of services and maintenance contracts to PAPs and special dispensation for allotment of shops in TAPS Township.

(d)&(e) NPCIL as a Public Sector Enterprise of the Department of Atomic Energy follows all the orders / guidelines issued by the Central Government for recruitment. As per the extant rules, no quota is specifically earmarked for Local (Home District / Home State) candidates. However, NPCIL has provided question papers for recruitment in the posts to be carried out at the site (Group B technical and all Group C) in Marathi, in addition to English & Hindi.
